

(a) whether a number of cooperatives like KRIBHCO have applied for licences to set up sugar factories;

(b) if so, the number of applications received from the cooperative sector for setting up sugar factories and how many of them are pending;

(c) by when these applications will be cleared;

(d) the locations proposed for the sugar factories in the cooperative sector; and

(e) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) to (c). As on 31.7.1994, 292 applications have been received through the Department in Industrial Development for setting up of new sugar factories in the cooperative sector in the country. Of these, 282 applications have already been scrutinised by the Screening Committee. After examination, recommendations of the Ministry of Food were sent to the Ministry of Industry for consideration by the licensing Committee. The remaining 10 applications are still under consideration in the Ministry of Food. After their scrutiny by the screening Committee, the recommendation of the Ministry of Food in respect of these applications will be sent for consideration by the Licensing Committee, after which letters of intent/licences will be issued by the Ministry of Industry.

(d) and (e) A statement showing the location-wise details of the applications received through the Department of Industrial Development for setting up of new sugar factories in the co-operative sector is at Annexure [See Appendix 171, Annexure No. 74]

राज्यों के चीनी का वितरण

4280. श्री नरेन्द्र यादव: क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि:

(क) राज्यों के बीच चीनी वितरण का क्या आधार है;

(ख) क्या बिहार राज्य को अब तक वहाँ के उपभोक्ताओं की संख्या के आधार पर चीनी की आपूर्ति की गई है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं?

खाद्य मंत्रालय के राज्य मंत्री (श्री कल्प नाथ राय): (क) से (ग). औसिक नियंत्रण की वर्तमान नीति के तहत अधिकांश राज्यों/संघ राज्य क्षेत्रों को लेवी चीनी का मासिक आवंटन 1.10.1986 को प्रक्षिप्त जनसंख्या के लिए न्यूनतम 425 ग्राम प्रति व्यक्ति उपलब्धता सुनिश्चित करने के समान मानदंडों के आधार पर किया जाता है। ये मानदंड 1.2.1987 से प्रभावी हैं। तथापि, कुछ राज्यों/संघ राज्य क्षेत्रों में वहाँ की विशेष परिस्थितियों को देखते हुए उच्चतर स्केल पर आवंटन की अनुमति दी जा रही है। तदनुसार, पूरे देश के लिए सार्वजनिक वितरण प्रणाली के तहत वितरण के लिए लेवी चीनी के रूप में 3.35 लाख टन चीनी आवंटित की जा रही है। उपर्युक्त के अतिरिक्त सरकार प्रति वर्ष लगभग एक लाख टन चीनी त्यौहार कोटे के रूप में रिलीज करती है जो कि राज्यों/संघ राज्य क्षेत्रों को उनके मासिक लेवी आवंटन के अनुपात में आवंटित की जाती है।

उपर्युक्त के आधार पर बिहार राज्य के लिए लेवी चीनी का वर्तमान आवंटन निम्नानुसार है:-

1. मासिक लेवी चीनी कोट : 33,459 मी. टन
2. वार्षिक त्यौहार चीनी कोट : 10,078 मी. टन

Mid-Day meals to children

4281. SHRI O.P. KOHLI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of food items served to children at mid-day meals or otherwise in Aanganwaris/Navodaya Vidyalayas/Integrated Child Development Scheme in Delhi;

(b) where from these food items are purchased and what is the procedure followed in the purchase thereof itemwise;

(c) the quantity, item-wise, given to the children per day, institution-wise;

(d) how much worth of rupees of these items purchased in each of the last three years, year-wise and from where;

(e) the number of food samples lifted for testing and how many of them were found adulterated or substandard, item-wise, and what action was taken thereon;

(f) the reasons for not buying these food stuff from the Kendriya Bhandar and whether